

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 236 of 2019

IN THE MATTER OF:

Triveni Turbine Ltd.

...Appellant

Vs

GE Triveni Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Sudipto Sarkar, Sr. Advocate with Mr. Abhijeet Sinha, Ms. Priyanka Goswami, Mr. Siddharth Naidu, Mr. Shubhankar, Mr. Bharat Monga and Mr. Kamesh Vedula, Advocates.

For Respondents: Mr. A.S. Chandhiok, Sr. Advocare with Mr. Aditya Bhat, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Devashish Marwah, Mr. Abhishek and Mr. Shivam, Advocates for R-4.

Mr. Arun Kathpalia, Sr. Advocate with Mr. Puneet Singh Bindra, Advocate for R-5.

With

Company Appeal (AT) No. 237 of 2019

IN THE MATTER OF:

Triveni Turbine Ltd.

...Appellant

Vs

GE Triveni Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. S. N. Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Arijit Mazumdar, Mr. Shambho Nand, Mr. Siddharth Naidu, Mr. Devesh Ajmani and Mr. Saikat Sarkar, Advocates.

For Respondents: Mr. A.S. Chandhiok, Sr. Advocare with Mr. Aditya Bhat, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Devashish Marwah, Mr. Abhishek and Mr. Shivam, Advocates for R-4.

Mr. Arun Kathpalia, Sr. Advocate with Mr. Puneet Singh Bindra, Advocate for R-5.

With

Company Appeal (AT) No. 298 of 2019

IN THE MATTER OF:

Triveni Turbine Ltd.

...Appellant

Vs

GE Triveni Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. S. N. Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Arijit Mazumdar, Mr. Shambho Nand, Mr. Siddharth Naidu, Mr. Devesh Ajmani and Mr. Saikat Sarkar, Advocates.

For Respondents: Dr. A. M. Singhvi, Sr. Advocate with Mr. Avishkar Singhvi, Mr. V. P. Singh, Mr. Aditya Bhat, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Devashish Marwah, Mr. Abhishek Singh and Mr. Shivam, Advocates for R-2.

Mr. A.S. Chandhiok, Sr. Advocare with Mr. Aditya Bhat, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Devashish Marwah, Mr. Abhishek and Mr. Shivam, Advocates for R-4.

Mr. Arun Kathpalia, Sr. Advocate with Mr. Puneet Singh Bindra, Advocate for R-5.

ORDER

21.01.2020: Heard Mr. Sudipto Sarkar, learned senior counsel appearing on behalf of 'Triveni Turbine Ltd.' in Company Appeal (AT) No. 236 of 2019. Hearing concluded. Heard Mr. S. N. Mookherjee, learned senior counsel appearing on behalf of 'Triveni Turbine Ltd.' in Company Appeal (AT) No. 237 of 2019 and 298 of 2019. Hearing concluded.

Post the case for hearing learned counsel for respondents **on 29th January, 2020 at 2:00 PM** at the top of the list.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc